

IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified
Copies.

Report on :07-05-2022

Date : 07.05.2022										
S L . N O .	C.A. No.	Date of Appli cation	Case No.	Name of the Applican t	C.C Typ e	Judge / Cour t Name	C.C Applied For	Othe r Docu ment	Deal ing Sect ion	Se at
1	30901 /2022	07.05. 2022	WPC (O AC) – 652/2 015	S K BEHERA	GEN ERA L		Order Dtd. 2021-06-23			(S ea t No -)
2	30902 /2022	07.05. 2022	WPC (O AC) – 653/2 015	S K BEHERA	GEN ERA L		Order Dtd. 2021-06-23			(S ea t No -)
3	30903 /2022	07.05. 2022	WPC (O AC) – 654/2 015	S K BEHERA	GEN ERA L		Order Dtd. 2021-06-23			(S ea t No -)
4	30904 /2022	07.05. 2022	WPC (O AC) – 655/2 015	S K BEHERA	GEN ERA L		Order Dtd. 2021-06-23			(S ea t No -)
5	30905 /2022	07.05. 2022	WPC (O AC) – 656/2 015	S K BEHERA	GEN ERA L		Order Dtd. 2021-06-23			(S ea t No -)
6	30906 /2022	07.05. 2022	WPC (O AC) – 657/2 015	S K BEHERA	GEN ERA L		Order Dtd. 2021-06-23			(S ea t No -)
7	30907 /2022	07.05. 2022	WPC (O AC) – 804/2 015	S K BEHERA	GEN ERA L		Order Dtd. 2021-06-23			(S ea t No -)

8	30908 /2022	07.05. 2022	WPC (O AC) – 806/2 015	S K BEHERA	GEN ERA L		Order Dtd. 2021-06-23			(S ea t No -)
9	30909 /2022	07.05. 2022	WPC (O AC) – 807/2 015	S K BEHERA	GEN ERA L		Order Dtd. 2021-06-23			(S ea t No -)
1 0	30910 /2022	07.05. 2022	WPC (O AC) – 997/2 015	S K BEHERA	GEN ERA L		Order Dtd. 2021-06-23			(S ea t No -)
1 1	30911 /2022	07.05. 2022	WP (C) – 6279/ 2014	S K BEHERA	GEN ERA L		Order Dtd. 2022-04-19			(S ea t No -)
1 2	30912 /2022	07.05. 2022	WP (C) – 7839/ 2022	S K BEHERA	GEN ERA L		Order Dtd. 2022-04-20			(S ea t No -)
1 3	30913 /2022	07.05. 2022	WP (C) – 20995 /2021	S K BEHERA	GEN ERA L		Order Dtd. 2022-05-02			(S ea t No -)
1 4	30914 /2022	07.05. 2022	WP (C) – 26564 /2021	S K BEHERA	GEN ERA L		Order Dtd. 2021-09-06			(S ea t No -)
1 5	30915 /2022	07.05. 2022	WP (C) – 28738 /2021	S K BEHERA	GEN ERA L		Order Dtd. 2021-09-23			(S ea t No -)
1 6	30916 /2022	07.05. 2022	WP (C) – 18440 /2012	S K BEHERA	GEN ERA L		Order Dtd. 2022-05-02			(S ea t No -)
1 7	30917 /2022	07.05. 2022	WP (C) – 33304 /2020	S K BEHERA	GEN ERA L		Order Dtd. 2021-12-11			(S ea t No -)
1 8	30918 /2022	07.05. 2022	WP (C) –	S K BEHERA	GEN ERA		Order Dtd. 2022-03-22			(S ea

			30758 /2011		L					t No -)
1 9	30919 /2022	07.05. 2022	WP (C) - 23628 /2012	S K BEHERA	GEN ERA L		Order Dtd. 2022-03-15			(S ea t No -)
2 0	30920 /2022	07.05. 2022	WP (C) - 27269 /2021	S K BEHERA	GEN ERA L		Order Dtd. 2021-09-16			(S ea t No -)
2 1	30921 /2022	07.05. 2022	WP (C) - 10754 /2022	A. SHARMADH I	C.O .	COUR T NO. 25	Order Dtd. 2022-05-05			(S ea t No -)
2 2	30922 /2022	07.05. 2022	WP (C) - 10754 /2022	BRAJA MOHAN SARANGI	C.O .	COUR T NO. 25	Order Dtd. 2022-05-05			(S ea t No -)
2 3	30923 /2022	07.05. 2022	WP (C) - 10755 /2022	BRAJA MOHAN SARANGI	C.O .	COUR T NO. 25	Order Dtd. 2022-05-05			(S ea t No -)
2 4	30924 /2022	07.05. 2022	WP (C) - 15702 /2013	S. BARIK	C.O .	COUR T NO. 25	Order Dtd. 2022-05-04			(S ea t No -)
2 5	30925 /2022	07.05. 2022	ARBA- 31/20 12	G.JAYASI NGH	C.O .	COUR T NO. 25	Order Dtd. 2022-05-04			(S ea t No -)
2 6	30926 /2022	07.05. 2022	ARBA- 31/20 12	S. BARIK	C.O .	COUR T NO. 25	Order Dtd. 2022-05-04			(S ea t No -)
2 7	30927 /2022	07.05. 2022	WP (C) - 13301 /2013	PRASANJI T BEHERA	C.O .	COUR T NO. 25	Order Dtd. 2022-05-05			(S ea t No -)
2 8	30928 /2022	07.05. 2022	WP (C) - 13301 /2013	HEMANT K.RATSIN GH	C.O .	COUR T NO. 25	Order Dtd. 2022-05-05			(S ea t No

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29	30929/2022	07.05.2022	WP (C) - 21860/2015	P.K. BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-05-05			(Seat No -)
30	30930/2022	07.05.2022	MATA-84/2022	SUJIT SATAPATHY	C.O.	COURT NO. 1	Order Dtd. 2022-05-05			(Seat No -)
31	30931/2022	07.05.2022	WP (C) - 35464/2021	D. BEHERA	C.O.	COURT NO. 1	Order Dtd. 2022-05-05			(Seat No -)
32	30932/2022	07.05.2022	RSA-259/2012	H K BHOL	GENERAL		Judgement Dtd. 2016-02-18Decree,		SECOND APPEAL	(Seat No - 2)
33	30933/2022	07.05.2022	WP (C) - 10780/2021	D. BEHERA	C.O.	COURT NO. 1	Order Dtd. 2022-05-05			(Seat No - 2)
34	30934/2022	07.05.2022	WP (C) - 10883/2022	M. BARAL	C.O.	COURT NO. 25	Order Dtd. 2022-05-05		WRIT BRANCH-6	(Seat No - 35)
35	30935/2022	07.05.2022	ABLAP L-1424/2022	P.R. PARIDA	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-05-04			(Seat No - 35)
36	30936/2022	07.05.2022	ABLAP L-3048/2022	BIDYADHAR MANASINGH	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-05-04		CRIMINAL MISC-3	(Seat No - 14)
37	30937/2022	07.05.2022	ABLAP L-2878/2022	A.K. MOHANTY	C.O.	COURT NO. 9	Order Dtd. 2022-05-04			(Seat No

						OLD				-14)
38	30938/2022	07.05.2022	ABLAP L-2880/2022	SARADA NAYAK	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-05-04		CRIMINAL MISC-2	(Seat No - 13)
39	30939/2022	07.05.2022	WP (C) - 5008/2022	U KUMAR	GENERAL		PetitionAnnexure,Misc .case,		WRIT BRANCH-7	(Seat No - 5)
40	30940/2022	07.05.2022	ABLAP L-2881/2022	SARADA NAYAK	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-05-04		CRIMINAL MISC-2	(Seat No - 13)
41	30941/2022	07.05.2022	ABLAP L-2919/2022	M.R. SAHOO	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-05-04			(Seat No - 13)
42	30942/2022	07.05.2022	ARBA-40/2014	R.DAS	C.O.	COURT NO. 1	Order Dtd. 2022-05-05			(Seat No - 13)
43	30943/2022	07.05.2022	ABLAP L-2933/2022	P.L. MISHRA	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-05-04			(Seat No - 13)
44	30944/2022	07.05.2022	ARBA-40/2014	M.DAS	C.O.	COURT NO. 1	Order Dtd. 2022-05-05			(Seat No - 13)
45	30945/2022	07.05.2022	ABLAP L-	A.K. BEHERA	C.O.	COURT	Order Dtd. 2022-05-04			(Seat

			2937/ 2022			NO. 9 OLD			t No - 13)
4 6	30946 /2022	07.05. 2022	CRLRE V- 87/20 21	G.SAHOO	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-04-29		(S ea t No - 13)
4 7	30947 /2022	07.05. 2022	ABLAP L- 2959/ 2022	SRINIBAS H MOHANTY	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-05-04		(S ea t No - 13)
4 8	30948 /2022	07.05. 2022	WP (C) - 1805/ 2018	M.N.MOHA NTY	C.O .	COUR T NO. 9	Order Dtd. 2022-05-05		(S ea t No - 13)
4 9	30949 /2022	07.05. 2022	ABLAP L- 3011/ 2022	R.K. BARIK	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-05-04		(S ea t No - 13)
5 0	30950 /2022	07.05. 2022	ABLAP L- 3029/ 2022	J.R. NAYAK	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-05-04		(S ea t No - 13)
5 1	30951 /2022	07.05. 2022	WP (C) - 2564/ 2016	MR.P.C.A CHARYA	C.O .	COUR T NO. 1	Order Dtd. 2022-05-02		(S ea t No - 13)
5 2	30952 /2022	07.05. 2022	ABLAP L- 3049/ 2022	ARUN KUMAR BUDHIA	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-05-04		(S ea t No - 13)

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53	30953/2022	07.05.2022	WP (C) - 9191/2020	P.K.MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2022-05-05			(Seat No - 13)
54	30954/2022	07.05.2022	ABLAP L- 3059/2022	K. P. BEHERA	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-05-04			(Seat No - 13)
55	30955/2022	07.05.2022	ABLAP L- 3101/2022	R.K. SAHU	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-05-04			(Seat No - 13)
56	30956/2022	07.05.2022	WP (C) - 18960/2015	A.K.SAHO O	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-05-05			(Seat No - 13)
57	30957/2022	07.05.2022	ABLAP L- 3119/2022	S. DASH	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-05-04			(Seat No - 13)
58	30958/2022	07.05.2022	WP (C) - 13698/2017	S.J. MOHANTY	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-05-05			(Seat No - 13)
59	30959/2022	07.05.2022	WP (C) - 7396/2018	R.K. PATTNAIK	C.O.	COURT NO. 9	Order Dtd. 2022-05-05			(Seat No - 13)
60	30960/2022	07.05.2022	WP (C) - 10397	TAPAN SWAIN	C.O.	COURT NO.	Order Dtd. 2022-05-02		WRIT BRANCH-1	(Seat

			/2022			2 OLD				No - 3)
6 1	30961 /2022	07.05. 2022	WP (C) - 9480/ 2014	ASHOK KUMAR RANA	C.O .	COUR T NO. 16	Order Dtd. 2022-05-05			(S ea t No - 3)
6 2	30962 /2022	07.05. 2022	WP (C) - 9480/ 2014	SIBA PRASAD SAHOO	C.O .	COUR T NO. 16	Order Dtd. 2022-05-05			(S ea t No - 3)
6 3	30963 /2022	07.05. 2022	WP (C) - 11686 /2018	SAROJ KUMAR PARIDA	C.O .	COUR T NO. 3	Order Dtd. 2022-04-21			(S ea t No - 3)
6 4	30964 /2022	07.05. 2022	WP (C) - 6341/ 2020	D. NAYAK	C.O .	COUR T NO. 17	Order Dtd. 2022-04-26			(S ea t No - 3)
6 5	30965 /2022	07.05. 2022	WP (C) - 16659 /2014	T.K.CHOU DHURY	C.O .	COUR T NO. 9	Order Dtd. 2022-05-05			(S ea t No - 3)
6 6	30966 /2022	07.05. 2022	WP (C) - 16659 /2014	K. P. BEHERA	C.O .	COUR T NO. 9	Order Dtd. 2022-05-05			(S ea t No - 3)
6 7	30967 /2022	07.05. 2022	WP (C) - 2880/ 2020	D. NAYAK	C.O .	COUR T NO. 24	Order Dtd. 2022-04-26			(S ea t No - 3)
6 8	30968 /2022	07.05. 2022	CONTC - 3116/ 2022	MANOJ KUMAR MOHANTY	C.O .	COUR T NO. 6	Order Dtd. 2022-05-16		CONT EMPT	(S ea t No - 1)
6 9	30969 /2022	07.05. 2022	WP (C) -	MANOJ KUMAR	GEN ERA		Order Dtd. 2022-06-22		WRIT BRAN	(S ea

			10756 /2022	MOHANTY	L				CH-5	t No - 21)
7 0	30970 /2022	07.05. 2022	WP (C) - 11234 /2022	R. K. DEHURY	C.O .	COUR T NO. 6	Order Dtd. 2022-06-27		WRIT BRAN CH-2	(S ea t No - 7)
7 1	30971 /2022	07.05. 2022	WP (C) - 39971 /2021	T.K.CHOU DHURY	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-05-06			(S ea t No - 7)
7 2	30972 /2022	07.05. 2022	WP (C) - 39971 /2021	SAROJ KUMAR PARIDA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-05-06			(S ea t No - 7)
7 3	30973 /2022	07.05. 2022	WP (C) - 11015 /2022	P.K. PATRI	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-05-06			(S ea t No - 7)
7 4	30974 /2022	07.05. 2022	WP (C) - 11016 /2022	P.K. PATRI	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-05-06			(S ea t No - 7)
7 5	30975 /2022	07.05. 2022	WP (C) - 11336 /2022	M. R. BARIK	C.O .	COUR T NO. 24	Order Dtd. 2022-05-06			(S ea t No - 7)
7 6	30976 /2022	07.05. 2022	WP (C) - 11010 /2022	PRASANT KUMAR PATRI	C.O .	COUR T NO. 24	Order Dtd. 2022-05-06			(S ea t No - 7)
7 7	30977 /2022	07.05. 2022	WP (C) - 11007 /2022	PRASANT KUMAR PATRI	C.O .	COUR T NO. 24	Order Dtd. 2022-05-06			(S ea t No - 7)

78	30978/2022	07.05.2022	WP (C) - 11013/2022	PRASANT KUMAR PATRI	C.O .	COURT NO. 24	Order Dtd. 2022-05-06			(Seat No - 7)
79	30979/2022	07.05.2022	WP (C) - 9601/2022	PRADIPTA KUMAR MOHANTY	C.O .	COURT NO. 24	Order Dtd. 2022-05-06			(Seat No - 7)
80	30980/2022	07.05.2022	WP (C) - 9646/2022	BISWARAN JAN DALAI	C.O .	COURT NO. 24	Order Dtd. 2022-05-06			(Seat No - 7)
81	30981/2022	07.05.2022	WP (C) - 9821/2022	JYOTI RANJAN SAHOO	C.O .	COURT NO. 24	Order Dtd. 2022-05-06			(Seat No - 7)
82	30982/2022	07.05.2022	WP (C) - 287/2014	RANJITA BEHERA	C.O .	COURT NO. 24	Order Dtd. 2022-05-06			(Seat No - 7)
83	30983/2022	07.05.2022	WP (C) - 24933/2014	A.PATTAN AYAK	C.O .	COURT NO. 1	Order Dtd. 2022-05-06			(Seat No - 7)
84	30984/2022	07.05.2022	CRLMC - 1060/2022	PRADIPTA KUMAR MOHANTY	C.O .	COURT NO. 23	Order Dtd. 2022-05-05			(Seat No - 7)
85	30985/2022	07.05.2022	ABLAP L- 14265/2020	N.SAHOO	C.O .	COURT NO. 25	Order Dtd. 2022-05-06			(Seat No - 7)
86	30986/2022	07.05.2022	WP (C) - 24934/2014	A.PATTAN AYAK	C.O .	COURT NO. 1	Order Dtd. 2022-05-06			(Seat No - 7)

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87	30987/2022	07.05.2022	WP (C) - 24935/2014	A.PATTANAIK	C.O.	COURT NO. 1	Order Dtd. 2022-05-06			(Seat No - 7)
88	30988/2022	07.05.2022	WP (C) - 24936/2014	A.PATTANAIK	C.O.	COURT NO. 1	Order Dtd. 2022-05-06			(Seat No - 7)
89	30989/2022	07.05.2022	ABLAP L- 3404/2020	B.P.TUNG A	C.O.	COURT NO. 25	Order Dtd. 2022-03-06			(Seat No - 7)
90	30990/2022	07.05.2022	WP (C) - 20606/2019	P.K. LENKA	C.O.	COURT NO. 22	Order Dtd. 2022-05-06		WRIT BRANCH-6	(Seat No - 26)
91	30991/2022	07.05.2022	MACA-166/2021	S.K.SAHO O	C.O.	COURT NO. 23	Order Dtd. 2022-05-05		MISC . APPEAL SEC.	(Seat No - 4)
92	30992/2022	07.05.2022	WP (C) - 15141/2019	M/S.H.N. MOHAPATRA	C.O.	COURT NO. 1	Order Dtd. 2022-05-06		WRIT BRANCH-2	(Seat No - 6)
93	30993/2022	07.05.2022	ABLAP L- 3285/2020	D.SWAIN	C.O.	COURT NO. 25	Order Dtd. 2022-05-06			(Seat No - 6)
94	30994/2022	07.05.2022	WP (C) - 11354/2022	M. R. BARIK	C.O.	COURT NO. 25	Order Dtd. 2022-05-06			(Seat No - 6)
95	30995/2022	07.05.2022	CONTC - 2485/	G. C. SWAIN	C.O.	COURT NO.	Order Dtd. 2022-05-06			(Seat

			2022			24				No - 6)
96	30996/2022	07.05.2022	CRLMC - 764/2022	P.K.SWAIN	C.O.	COURT NO. 23	Order Dtd. 2022-05-05		CRIMINAL MISC -2	(Seat No - 13)
97	30997/2022	07.05.2022	MACA-619/2019	SARAT SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-05-05			(Seat No - 13)
98	30998/2022	07.05.2022	RSA-181/2011	A. MISHRA	C.O.	COURT NO. 25	Order Dtd. 2022-05-06		SECOND APPEAL	(Seat No - 6)
99	30999/2022	07.05.2022	CRLMC - 764/2022	P.K.SWAIN	C.O.	COURT NO. 23	Order Dtd. 2022-05-05		CRIMINAL MISC -2	(Seat No - 13)
100	31000/2022	07.05.2022	RSA-339/2010	S. MOHARANA	C.O.	COURT NO. 25	Order Dtd. 2022-05-06			(Seat No - 13)
101	31001/2022	07.05.2022	RSA-256/2002	H. JENA	C.O.	COURT NO. 1	Order Dtd. 2022-05-06		SECOND APPEAL	(Seat No - 3)
102	31002/2022	07.05.2022	BLAPL - 11600/2021	S. K. BISWAL	C.O.	COURT NO. 25	Order Dtd. 2022-05-06		CRIMINAL MISC -1	(Seat No - 7)
103	31003/2022	07.05.2022	BLAPL - 8735/2021	UJJWALA PRADEEP BAG	C.O.	COURT NO. 25	Order Dtd. 2022-05-06			(Seat No

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1 0 4	31004 /2022	07.05. 2022	BLAPL - 6287/ 2020	D.K. MALLICK	C.O .	COUR T NO. 25	Order Dtd. 2022-05-06			(S ea t No - 7)
1 0 5	31005 /2022	07.05. 2022	MACA- 712/2 019	SARAT SWAIN	C.O .	DR (J)	Order Dtd. 2022-05-05			(S ea t No - 7)
1 0 6	31006 /2022	07.05. 2022	BLAPL - 1380/ 2022	JYOTI PRAKASH KAR	C.O .	COUR T NO. 23	Order Dtd. 2022-05-05			(S ea t No - 7)
1 0 7	31007 /2022	07.05. 2022	MACA- 947/2 009	P.C.PATT ANAIK	C.O .	COUR T NO. 23	Order Dtd. 2022-05-04			(S ea t No - 7)
1 0 8	31008 /2022	07.05. 2022	MACA- 667/2 009	M.K.PATI	C.O .	COUR T NO. 23	Order Dtd. 2022-05-04		MISC . APPE AL SEC.	(S ea t No - 6)
1 0 9	31009 /2022	07.05. 2022	BLAPL - 11546 /2021	J.KAMILA	C.O .	COUR T NO. 23	Order Dtd. 2022-05-05			(S ea t No - 6)
1 1 0	31010 /2022	07.05. 2022	MACA- 971/2 007	M.K.PATI	C.O .	COUR T NO. 24	Order Dtd. 2022-05-04			(S ea t No - 6)
1 1 1	31011 /2022	07.05. 2022	RSA- 330/2 019	J.PRADHA N	C.O .	DR (J)	Order Dtd. 2022-05-05		SECO ND APPE AL	(S ea t No - 4)
1 1 2	31012 /2022	07.05. 2022	MACA- 971/2 007	B.R.SENA PTI	C.O .	COUR T NO.	Order Dtd. 2022-05-04			(S ea t

						24				No - 4)
113	31013/2022	07.05.2022	MACA-783/2011	R.K.MOHA PATRA	C.O.	COURT NO. 1	Order Dtd. 2022-05-04			(Seat No - 4)
114	31014/2022	07.05.2022	RSA-115/2021	S.MOHARANA	C.O.	COURT NO. 23	Order Dtd. 2022-05-05		SECOND APPEAL	(Seat No - 6)
115	31015/2022	07.05.2022	MACA-783/2011	M.N.MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2022-05-04			(Seat No - 6)
116	31016/2022	07.05.2022	FAO-112/2022	SARAT SWAIN	C.O.	COURT NO. 23	Order Dtd. 2022-05-05			(Seat No - 6)
117	31017/2022	07.05.2022	CRLMC - 414/2022	P.K.MOHNATY	C.O.	COURT NO. 23	Order Dtd. 2022-05-05		CRIMINAL MISC -3	(Seat No - 3)
118	31018/2022	07.05.2022	CONTC - 1801/2018	R K BARIK	GENERAL		PetitionAnnexure,		CONT EMPT	(Seat No - 2)
119	31019/2022	07.05.2022	FAO-327/2021	SARAT SWAIN	C.O.	COURT NO. 23	Order Dtd. 2022-05-05			(Seat No - 2)
120	31020/2022	07.05.2022	CRLMC - 178/2022	B.P.TUNGA	C.O.	COURT NO. 6	Order Dtd. 2022-05-05		CRIMINAL MISC -2	(Seat No - 17)
1	31021	07.05.	CRLMC	T.R.DAS	C.O	COUR	Order Dtd. 2022-05-05			(S

21	/2022	2022	- 992/2022		.	T NO. 23				eat No - 17)
122	31022/2022	07.05.2022	MACA-364/2018	SARAT SWAIN	C.O.	COURT NO. 23	Order Dtd. 2022-05-05			(Seat No - 17)
123	31023/2022	07.05.2022	MACA-151/2022	MANOJ KUMAR PATI	C.O.	COURT NO. 23	Order Dtd. 2022-05-05		MISC . APPEAL SEC.	(Seat No - 1)
124	31024/2022	07.05.2022	CRLMC - 642/2022	H.K.MOHANTA	C.O.	COURT NO. 23	Order Dtd. 2022-05-05		CRIMINAL MISC -3	(Seat No - 4)
125	31025/2022	07.05.2022	BLAPL - 1998/2022	P.R. PARIDA	C.O.	COURT NO. 11	Order Dtd. 2022-05-04			(Seat No - 4)
126	31026/2022	07.05.2022	CRLMC - 689/2022	D.K.JENA	C.O.	COURT NO. 23	Order Dtd. 2022-05-05		CRIMINAL MISC -3	(Seat No - 4)
127	31027/2022	07.05.2022	CRLMC - 966/2022	M.M.PANDA	C.O.	COURT NO. 23	Order Dtd. 2022-05-05		CRIMINAL MISC -1	(Seat No - 6)
128	31028/2022	07.05.2022	CRLMC - 487/2022	G.R.PATRA	C.O.	COURT NO. 23	Order Dtd. 2022-05-05		CRIMINAL MISC -3	(Seat No - 3)
129	31029/2022	07.05.2022	WP (C) - 21153/2020	A T NAYAK	GENERAL		Order Dtd. 2020-08-27		WRIT BRANCH-6	(Seat No

										- 35)
1 3 0	31030 /2022	07.05. 2022	CRLMC - 955/2 022	B.R.DALA I	C.O .	COUR T NO. 23	Order Dtd. 2022-05-05			(S ea t No - 35)
1 3 1	31031 /2022	07.05. 2022	RSA- 337/2 016	D DAS	GEN ERA L		Judgement Dtd. 2012- 04-11Decree,	EXT A AND B FILED BY DEFEN DANT	SECO ND APPE AL	(S ea t No - 1)
1 3 2	31032 /2022	07.05. 2022	BLAPL - 1206/ 2021	R. K. SAHOO	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-05-05			(S ea t No - 1)
1 3 3	31033 /2022	07.05. 2022	BLAPL - 1202/ 2021	MR. RAMAKANT A SAHOO, RAJENDRA NARAYAN ROUT	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-05-05			(S ea t No - 1)
1 3 4	31034 /2022	07.05. 2022	WP (C) - 11540 /2022	J. PRADHAN	C.O .	COUR T NO. 22	Order Dtd. 2022-05-06		WRIT BRAN CH-1	(S ea t No - 30)
1 3 5	31035 /2022	07.05. 2022	WP (C) - 27012 /2017	LAXMIDHA R MOHANTY	C.O .	COUR T NO. 22	Order Dtd. 2022-05-06			(S ea t No - 30)
1 3 6	31036 /2022	07.05. 2022	WP (C) - 20165 /2017	M. NAYAK	C.O .	COUR T NO. 22	Order Dtd. 2022-05-06			(S ea t No - 30)
1 3 7	31037 /2022	07.05. 2022	WP (C) - 1900/ 2021	BIPLAB P B BAHALI	GEN ERA L		Order Dtd. 2021-05-06		WRIT BRAN CH-4	(S ea t No

										- 27)
1 3 8	31038 /2022	07.05. 2022	WP (C) - 16510 /2021	JYOTI RANJAN SAHOO	C.O .	COUR T NO. 22	Order Dtd. 2022-05-06			(S ea t No - 27)
1 3 9	31039 /2022	07.05. 2022	WP (C) - 11296 /2022	BRUNDABA N NAYAK	GEN ERA L		Order Dtd. 2022-05-06			(S ea t No - 27)
1 4 0	31040 /2022	07.05. 2022	CRREV - 248/1 990	UMESH PR DAS	GEN ERA L		Order Dtd. 1991-03-26			(S ea t No - 27)
1 4 1	31041 /2022	07.05. 2022	WP (C) - 11296 /2022	BRUNDABA N NAYAK	C.O .	COUR T NO. 22	Order Dtd. 2022-05-06			(S ea t No - 27)
1 4 2	31042 /2022	07.05. 2022	WP (C) - 17038 /2016	SATYAJIT MOHAPATR A	C.O .	COUR T NO. 22	Order Dtd. 2022-04-27			(S ea t No - 27)
1 4 3	31043 /2022	07.05. 2022	WP (C) - 11026 /2022	ASHOK KUMAR SAHOO	C.O .	COUR T NO. 22	Order Dtd. 2022-05-06			(S ea t No - 27)
1 4 4	31044 /2022	07.05. 2022	WP (C) - 11209 /2022	A. KALASH	C.O .	COUR T NO. 22	Order Dtd. 2022-05-06			(S ea t No - 27)
1	31045	07.05.	WP (C)	T.K.NAYA	C.O	CHIE	Order Dtd. 2022-05-05			(S

45	/2022	2022	- 556/2005	K	.	F JUSTICE'S COURT				eat No - 27)
146	31046/2022	07.05.2022	WP (C) - 10358/2022	A. K. JENA	C.O.	COURT NO. 22	Order Dtd. 2022-05-06			(Seat No - 27)
147	31047/2022	07.05.2022	WP (C) - 8991/2022	R. R. DAS	C.O.	COURT NO. 22	Order Dtd. 2022-05-06		WRIT BRANCH-8	(Seat No - 42)
148	31048/2022	07.05.2022	CMP-391/2022	P. PANDA	C.O.	COURT NO. 22	Order Dtd. 2022-05-06			(Seat No - 42)
149	31049/2022	07.05.2022	WP (C) - 10648/2022	D.D.MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-05-05		WRIT BRANCH (DIVISION BENCH-2)	(Seat No - 114)
150	31050/2022	07.05.2022	CMP-380/2022	RATIKANTA BARIK	C.O.	COURT NO. 22	Order Dtd. 2022-05-06			(Seat No - 114)
151	31051/2022	07.05.2022	WP (C) - 10648/2022	D.K.SAHU	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-05-05		WRIT BRANCH (DIVISION BENCH-2)	(Seat No - 114)
152	31052/2022	07.05.2022	CMP-375/2022	B.N.MOHAPATRA	C.O.	COURT NO.	Order Dtd. 2022-05-06			(Seat

						22			No - 114)
153	31053/2022	07.05.2022	CMP-367/2022	UMESH CHANDRA JENA	C.O.	COURT NO. 22	Order Dtd. 2022-05-06		(Seat No - 114)
154	31054/2022	07.05.2022	WP (C) - 10480/2022	A.KAILASH	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-05-05		(Seat No - 114)
155	31055/2022	07.05.2022	CMP-350/2022	H.N.MOHA PATRA	C.O.	COURT NO. 22	Order Dtd. 2022-05-06		(Seat No - 114)
156	31056/2022	07.05.2022	WP (C) - 10385/2022	S. K. SINGH	C.O.	COURT NO. 3	Order Dtd. 2022-05-05		(Seat No - 114)
157	31057/2022	07.05.2022	WP (C) - 9578/2013	M/S. S.K.MISHRA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-05-05		(Seat No - 114)
158	31058/2022	07.05.2022	BLAPL - 2355/2022	GANESH SAHOO	C.O.	COURT NO. 11	Order Dtd. 2022-05-04		(Seat No - 114)
159	31059/2022	07.05.2022	WP (C) - 13007/2016	P.K.LENKA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-05-05		(Seat No - 114)

160	31060/2022	07.05.2022	CONTC - 1178/2016	MOHAN BEHERA	C.O .	COURT NO. 3	Order Dtd. 2022-05-05		CONT EMPT	(S ea t No - 2)
161	31061/2022	07.05.2022	WP (C) - 13007/2016	S.BARIK	C.O .	CHIEF JUSTICE'S COURT	Order Dtd. 2022-05-05			(S ea t No - 2)
162	31062/2022	07.05.2022	CONTC - 951/2017	SUVENDU BARIK	C.O .	COURT NO. 3	Order Dtd. 2022-05-06			(S ea t No - 2)
163	31063/2022	07.05.2022	WP (C) - 8838/2022	P. K. MALLICK	C.O .	COURT NO. 3	Order Dtd. 2022-05-05		WRIT BRAN CH (DIV ISIO N BENC H-3)	(S ea t No - 12 0)
164	31064/2022	07.05.2022	WP (C) - 10327/2022	SAMIR BARIK	C.O .	COURT NO. 3	Order Dtd. 2022-05-05		WRIT BRAN CH (DIV ISIO N BENC H-2)	(S ea t No - 11 1)
165	31065/2022	07.05.2022	WP (C) - 372/2022	BIJAY KUMAR SETHI	C.O .	COURT NO. 3	Order Dtd. 2022-05-05			(S ea t No - 11 1)
166	31066/2022	07.05.2022	WP (C) - 372/2022	P. K. MISHRA	C.O .	COURT NO. 3	Order Dtd. 2022-05-05			(S ea t No - 11 1)
167	31067/2022	07.05.2022	WP (C) - 5472/2011	MAHESWAR JATI	C.O .	COURT NO. 3	Order Dtd. 2022-05-06			(S ea t No

										- 11 1)
1 6 8	31068 /2022	07.05. 2022	BLAPL - 2816/ 2021	GANESH SAHOO	GEN ERA L		Order Dtd. 2022-05-05			(S ea t No - 11 1)
1 6 9	31069 /2022	07.05. 2022	WP (C) - 4157/ 2004	PITAMBER NAYAK	C.O .	COUR T NO. 1	Order Dtd. 2022-05-04			(S ea t No - 11 1)
1 7 0	31070 /2022	07.05. 2022	WP (C) - 4157/ 2004	G.SUNDAR A	C.O .	COUR T NO. 1	Order Dtd. 2022-05-04			(S ea t No - 11 1)
1 7 1	31071 /2022	07.05. 2022	WP (C) - 2492/ 2011	P. N. NAYAK	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-05-04		WRIT BRAN CH (DIV ISIO N BENC H)	(S ea t No - 10 4)
1 7 2	31072 /2022	07.05. 2022	WP (C) - 18763 /2021	J. C. BARAL	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-05-04			(S ea t No - 10 4)
1 7 3	31073 /2022	07.05. 2022	WP (C) - 11211 /2018	M. N. MOHANTY	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-05-04			(S ea t No - 10 4)
1 7 4	31074 /2022	07.05. 2022	CONTC - 1351/ 2010	DILLIP SAMAL	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-05-04			(S ea t No - 10 4)

175	31075/2022	07.05.2022	JCRLA - 88/2006	A. K. JENA	C.O.	COURT NO. 22	Order Dtd. 2022-05-04			(Seat No - 104)
176	31076/2022	07.05.2022	JCRLA - 85/2006	S. C. MEKAP	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-05-04			(Seat No - 104)
177	31077/2022	07.05.2022	WP (C) - 1900/2021	R. K. SAHU	C.O.	COURT NO. 8	Order Dtd. 2022-05-06		WRIT BRANCH-4	(Seat No - 27)
178	31078/2022	07.05.2022	CRLMC - 3209/2012	M/S.H.N. MOHAPATRA	C.O.	COURT NO. 1	Order Dtd. 2022-03-28			(Seat No - 27)
179	31079/2022	07.05.2022	WP (C) - 35611/2021	MANOJ KUMAR MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2022-05-05		WRIT BRANCH-4	(Seat No - 17)
180	31080/2022	07.05.2022	BLAPL - 1250/2022	PABITRA KUMAR MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2022-05-06			(Seat No - 17)
181	31081/2022	07.05.2022	BLAPL - 2641/2022	KSHITISH	C.O.	COURT NO. 11	Order Dtd. 2022-05-06			(Seat No - 17)
182	31082/2022	07.05.2022	BLAPL - 628/2022	PRADEEP KUMAR MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2022-05-06		CRIMINAL MISC -3	(Seat No - 3)

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1 8 3	31083 /2022	07.05. 2022	BLAPL - 2560/ 2022	DEBASHIS MITRA	C.O .	COUR T NO. 11	Order Dtd. 2022-05-06			(S ea t No - 3)
1 8 4	31084 /2022	07.05. 2022	BLAPL - 3020/ 2022	AMLAN SHAKTI PAUL	C.O .	COUR T NO. 11	Order Dtd. 2022-04-29			(S ea t No - 3)
1 8 5	31085 /2022	07.05. 2022	WP (C) - 35609 /2021	MANOJ KUMAR MOHANTY	C.O .	COUR T NO. 25	Order Dtd. 2022-05-05		WRIT BRAN CH-4	(S ea t No - 17)
1 8 6	31086 /2022	07.05. 2022	BLAPL - 5627/ 2019	P. K. ROUT	C.O .	COUR T NO. 1	Order Dtd. 2022-05-06			(S ea t No - 17)
1 8 7	31087 /2022	07.05. 2022	WPC (O AC) - 4070/ 2013	M/S J.K. MISHRA (2)	C.O .	COUR T NO. 11	Order Dtd. 2022-05-04			(S ea t No - 17)
1 8 8	31088 /2022	07.05. 2022	WPC (O AC) - 4521/ 2015	P. K. MALLICK	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-05-04			(S ea t No - 17)
1 8 9	31089 /2022	07.05. 2022	CRLMC - 557/2 022	RAHUL SETHI	C.O .	COUR T NO. 23	Order Dtd. 2022-05-06		CRMI NAL MISC -2	(S ea t No - 11)
1 9 0	31090 /2022	07.05. 2022	WPC (O AC) - 231/2 015	SUSANTA KUMAR BEHERA	C.O .	COUR T NO. 15	Order Dtd. 2022-04-29			(S ea t No

										- 11)
1 9 1	31091 /2022	07.05. 2022	WPC (O AC) - 4475/ 2014	PRADIPTA KUMAR MOHANTY	C.O .	COUR T NO. 15	Order Dtd. 2022-05-02			(S ea t No - 11)
1 9 2	31092 /2022	07.05. 2022	WP (C) - 3122/ 2014	B. K. DAS	C.O .	COUR T NO. 15	Order Dtd. 2022-05-02		WRIT BRAN CH- 10	(S ea t No - 56)
1 9 3	31093 /2022	07.05. 2022	WPC (O AC) - 3365/ 2014	M. R. ROUTRAY	C.O .	COUR T NO. 15	Order Dtd. 2022-05-02			(S ea t No - 56)
1 9 4	31094 /2022	07.05. 2022	ABLAP L- 16540 /2021	S SAMAL	GEN ERA L		Order Dtd. 2022-04-22	I A ORDER DATED 24.01 .2022		(S ea t No - 56)
1 9 5	31095 /2022	07.05. 2022	WPC (O AC) - 3366/ 2014	M. R. ROUTRAY	C.O .	COUR T NO. 15	Order Dtd. 2022-05-02			(S ea t No - 56)
1 9 6	31096 /2022	07.05. 2022	WPC (O A) - 336/2 015	DEBENDRA BEHERA	C.O .	COUR T NO. 15	Order Dtd. 2022-05-05			(S ea t No - 56)
1 9 7	31097 /2022	07.05. 2022	WPC (O A) - 615/2 015	DILLIP SAMAL	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-05-05			(S ea t No - 56)
1	31098	07.05.	FAO-	P. K.	C.O	COUR	Order Dtd. 2022-05-05		MISC	(S

98	/2022	2022	62/2022	DAS	.	T NO. 15			. APPE AL SEC.	ea t No - 2)
199	31099/2022	07.05.2022	MACA-1313/2018	S. K. SAHOO	C.O.	COUR T NO. 10	Order Dtd. 2022-05-04			(S ea t No - 2)
200	31100/2022	07.05.2022	MACA-587/2016	R. P. BHAGAT	C.O.	COUR T NO. 23	Order Dtd. 2022-05-04			(S ea t No - 2)
201	31101/2022	07.05.2022	MACA-587/2016	RAJAT DAS	C.O.	COUR T NO. 23	Order Dtd. 2022-05-04			(S ea t No - 2)
202	31102/2022	07.05.2022	MACA-643/2013	B. MAHALI	C.O.	CH	Order Dtd. 2022-05-04			(S ea t No - 2)
203	31103/2022	07.05.2022	MACA-643/2013	P. C. CHHINCHANI	C.O.	CH	Order Dtd. 2022-05-04			(S ea t No - 2)
204	31104/2022	07.05.2022	MACA-1076/2014	DEBENDRA LALA	C.O.	COUR T NO. 15	Order Dtd. 2022-05-04			(S ea t No - 2)
205	31105/2022	07.05.2022	MACA-753/2014	DEBENDRA LALA	C.O.	CH	Order Dtd. 2022-05-04			(S ea t No - 2)
206	31106/2022	07.05.2022	MACA-753/2014	P.K. LENKA	C.O.	CH	Order Dtd. 2022-05-04			(S ea t No - 2)

207	31107/2022	07.05.2022	MACA-271/2013	R. K. MOHAPATRA	C.O.	CH	Order Dtd. 2022-05-04			(Seat No - 2)
208	31108/2022	07.05.2022	MACA-271/2013	BINAYAK MOHANTY	C.O.	CH	Order Dtd. 2022-05-04			(Seat No - 2)
209	31109/2022	07.05.2022	MACA-727/2012	R. K. MOHAPATRA	C.O.	CH	Order Dtd. 2022-05-04			(Seat No - 2)
210	31110/2022	07.05.2022	MACA-1052/2016	K. N. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2022-05-04			(Seat No - 2)
211	31111/2022	07.05.2022	MACA-1052/2016	P.K. LENKA	C.O.	COURT NO. 1	Order Dtd. 2022-05-04			(Seat No - 2)
212	31112/2022	07.05.2022	MACA-1056/2017	RAJAT DAS	C.O.	COURT NO. 1	Order Dtd. 2022-05-04			(Seat No - 2)
213	31113/2022	07.05.2022	MACA-1056/2017	S. K. SINGH	C.O.	COURT NO. 1	Order Dtd. 2022-05-04			(Seat No - 2)
214	31114/2022	07.05.2022	CMP-1430/2019	DILLIP SAMAL	GENERAL		Order Dtd. 2022-03-03			(Seat No - 2)
215	31115/2022	07.05.2022	JCRLA-55/2016	M/S.NITY ANANDA MOHAPATRA	GENERAL		Order Dtd. 2022-02-24			(Seat No -

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216	31116/2022	07.05.2022	WP (C) - 6853/2008	N. MOHAPATRA	GENERAL		Order Dtd. 2019-07-09			(Seat No - 2)
217	31117/2022	07.05.2022	WP (C) - 15237/2013	S N BARAL	GENERAL		PetitionAnnexure,		WRIT BRANCH-2	(Seat No - 8)
218	31118/2022	07.05.2022	MATA-20/2019	H K MOHANTA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-05-04		FIRST APPEAL	(Seat No - 4)
219	31119/2022	07.05.2022	OJC-5842/1995	SIBA PRASAD SAHOO	GENERAL		Order Dtd. 1995-10-30Petition,Annexure,		WRIT BRANCH-4	(Seat No - 38)
220	31120/2022	07.05.2022	MACA-119/2020	SIBA PRASAD SAHOO	GENERAL		Order Dtd. 2022-04-20			(Seat No - 38)
221	31121/2022	07.05.2022	RVWPE T-81/2022	M. BARAL	C.O.	COURT NO. 22	Order Dtd. 2022-05-06			(Seat No - 38)
222	31122/2022	07.05.2022	CMP-468/2016	K. K. NATH	C.O.	COURT NO. 22	Order Dtd. 2022-05-06			(Seat No - 38)
223	31123/2022	07.05.2022	CMP-468/2016	P. K. ROUT	C.O.	COURT NO. 22	Order Dtd. 2022-05-06			(Seat No - 38)

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2 2 4	31124 /2022	07.05. 2022	CMP- 1145/ 2016	LAXMIDHA R MOHANTY	C.O .	COUR T NO. 1	Order Dtd. 2022-05-06			(S ea t No - 38)
2 2 5	31125 /2022	07.05. 2022	CMP- 356/2 022	D. NAYAK	C.O .	COUR T NO. 22	Order Dtd. 2022-05-06		WRIT BRAN CH-2	(S ea t No - 8)
2 2 6	31126 /2022	07.05. 2022	CMP- 359/2 022	PRASANJI T BEHERA	C.O .	COUR T NO. 22	Order Dtd. 2022-05-06		WRIT BRAN CH-2	(S ea t No - 8)
2 2 7	31127 /2022	07.05. 2022	WP (C) - 8457/ 2022	KABITA PATRA	C.O .	COUR T NO. 22	Order Dtd. 2022-05-05			(S ea t No - 8)
2 2 8	31128 /2022	07.05. 2022	WP (C) - 5052/ 2022	K. K. RATH	C.O .	COUR T NO. 22	Order Dtd. 2022-05-05			(S ea t No - 8)
2 2 9	31129 /2022	07.05. 2022	WP (C) - 5052/ 2022	AJAY KUMAR NAYAK	C.O .	COUR T NO. 22	Order Dtd. 2022-05-05			(S ea t No - 8)
2 3 0	31130 /2022	07.05. 2022	WP (C) - 9886/ 2022	GEETANJA LI MAJHI	C.O .	COUR T NO. 22	Order Dtd. 2022-05-05			(S ea t No - 8)
2 3 1	31131 /2022	07.05. 2022	WP (C) - 10147 /2022	ASHUTOSH MOHANTY	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-05-06		WRIT BRAN CH-5	(S ea t No - 32)
2 3 3	31132 /2022	07.05. 2022	WP (C) -	ASHUTOSH MOHANTY	C.O .	COUR T	Order Dtd. 2022-05-02		WRIT BRAN	(S ea

2			10147 /2022			NO. 2 OLD			CH-5	t No - 32)
2 3 3	31133 /2022	07.05. 2022	WP (C) - 11208 /2022	M. BARAL	C.O .	COUR T NO. 22	Order Dtd. 2022-05-06			(S ea t No - 32)
2 3 4	31134 /2022	07.05. 2022	WP (C) - 14492 /2021	MADAN DAS	C.O .	COUR T NO. 1	Order Dtd. 2022-05-13		WRIT BRAN CH-8	(S ea t No - 43)
2 3 5	31135 /2022	07.05. 2022	WP (C) - 14492 /2021	MOHAN BEHERA	C.O .	COUR T NO. 1	Order Dtd. 2022-05-13		WRIT BRAN CH-8	(S ea t No - 43)
2 3 6	31136 /2022	07.05. 2022	WP (C) - 18614 /2009	N SINGH	GEN ERA L		Order Dtd. 2022-02- 22Petition,Annexure,C ounter,Rejoinder,			(S ea t No - 43)
2 3 7	31137 /2022	07.05. 2022	WP (C) - 18614 /2009	N SINGH	GEN ERA L		PetitionAnnexure,Coun ter,Rejoinder,Entire Order,			(S ea t No - 43)
2 3 8	31138 /2022	07.05. 2022	WP (C) - 27698 /2021	M K MOHANTY	GEN ERA L		Order Dtd. 2021-09-13			(S ea t No - 43)
2 3 9	31139 /2022	07.05. 2022	CRLMC - 764/2 022	P.K.SWAI N	C.O .	COUR T NO. 23	Order Dtd. 2022-05-05		CRMI NAL MISC -2	(S ea t No - 13

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240	31140/2022	07.05.2022	WP (C) - 33015/2021	M K MOHANTY	GENERAL		Order Dtd. 2021-10-26			(Seat No - 13)
241	31141/2022	07.05.2022	WP (C) - 29868/2021	M K MOHANTY	GENERAL		Order Dtd. 2021-09-29			(Seat No - 13)
242	31142/2022	07.05.2022	WP (C) - 33019/2021	M K MOHANTY	GENERAL		Order Dtd. 2021-10-26			(Seat No - 13)
243	31143/2022	07.05.2022	WP (C) - 9029/2021	M K MOHANTY	GENERAL		Order Dtd. 2022-02-17			(Seat No - 13)
244	31144/2022	07.05.2022	OJC- 270/1996	J P KAR	GENERAL		PetitionAnnexure, Entire Order,	EXCEPT HANDWRITTEN ORDER	WRITBRANCH-6	(Seat No - 16)
245	31145/2022	07.05.2022	ABLAP L- 4299/2022	BIKASH PARIJA	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-05-06			(Seat No - 16)
246	31146/2022	07.05.2022	ABLAP L- 3185/2022	B SINGH	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-05-05			(Seat No - 16)
247	31147/2022	07.05.2022	ABLAP L- 3221/	A TRIPATHY	C.O.	COURT NO.	Order Dtd. 2022-05-05			(Seat

			2022			9 OLD			No - 16)
2 4 8	31148 /2022	07.05. 2022	BLAPL - 9844/ 2021	P S TRIPATHY	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-05-06		(S ea t No - 16)
2 4 9	31149 /2022	07.05. 2022	BLAPL - 9844/ 2021	A TRIPATHY	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-05-06		(S ea t No - 16)
2 5 0	31150 /2022	07.05. 2022	BLAPL - 9843/ 2021	P S TRIPATHY	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-05-06		(S ea t No - 16)
2 5 1	31151 /2022	07.05. 2022	BLAPL - 9843/ 2021	A TRIPATHY	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-05-06		(S ea t No - 16)
2 5 2	31152 /2022	07.05. 2022	ABLAP L- 16711 /2021	M R SAHOO	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-05-05		(S ea t No - 16)
2 5 3	31153 /2022	07.05. 2022	BLAPL - 10127 /2021	D K JENA	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-05-06	CRIM INAL MISC -1	(S ea t No - 8)
2 5 4	31154 /2022	07.05. 2022	BLAPL - 6098/ 2021	B K DALEI	C.O .	COUR T NO. 25	Order Dtd. 2022-05-06	CRMI NAL MISC -2	(S ea t No - 16)
2	31155	07.05.	SA-	L	GEN		Entire Order	SECO	(S

55	/2022	2022	232/1991	MOHANTY	ERA L				ND APPE AL	ea t No - 4)
256	31156 /2022	07.05. 2022	MACA- 382/2 020	B.K.MOHA NTY	GEN ERA L		Order Dtd. 2022-04-22			(S ea t No - 4)
257	31157 /2022	07.05. 2022	MACA- 759/2 020	B.K.MOHA NTY	GEN ERA L		Order Dtd. 2022-04-22			(S ea t No - 4)
258	31158 /2022	07.05. 2022	MACA- 748/2 020	B.K.MOHA NTY	GEN ERA L		Order Dtd. 2022-04-22			(S ea t No - 4)
259	31159 /2022	07.05. 2022	MACA- 757/2 020	B.K.MOHA NTY	GEN ERA L		Order Dtd. 2022-04-22			(S ea t No - 4)
260	31160 /2022	07.05. 2022	FA- 340/1 998	R K BARIK	GEN ERA L		Order Dtd. 2014-10-30		FIRS T APPE AL	(S ea t No - 1)
261	31161 /2022	07.05. 2022	WP (C) - 8912/ 2022	B B BEHERA	GEN ERA L		Order Dtd. 2022-04-25			(S ea t No - 1)
262	31162 /2022	07.05. 2022	RVWPE T- 20/20 22	P NAYAK	GEN ERA L		Order Dtd. 2022-04-25			(S ea t No - 1)
263	31163 /2022	07.05. 2022	ABLAP L- 3182/ 2022	S.K. BEHERA	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-05-05			(S ea t No - 1)

264	31164/2022	07.05.2022	WP (C) - 11329/2022	S K SINGH	GENERAL		Order Dtd. 2022-05-05		WRIT BRANCH-4	(Seat No - 37)
265	31165/2022	07.05.2022	BLAPL - 3036/2022	R K BARIK	GENERAL		Order Dtd. 2022-04-27			(Seat No - 37)
266	31166/2022	07.05.2022	WPC (O AC) - 212/2015	S GARDIA	GENERAL		Order Dtd. 2022-05-02Petition,			(Seat No - 37)
267	31167/2022	07.05.2022	STREV - 207/2008	S GARDIA	GENERAL		Order Dtd. 2022-05-02Petition,Counter,			(Seat No - 37)
268	31168/2022	07.05.2022	FAO- 111/2022	S GARDIA	GENERAL		Order Dtd. 2022-05-02Petition,Counter,			(Seat No - 37)
269	31169/2022	07.05.2022	ITA- 9/2018	S GARDIA	GENERAL		Appealmemo			(Seat No - 37)
270	31170/2022	07.05.2022	CRLA- 582/2019	S GARDIA	GENERAL		Order Dtd. 2022-04-29Petition,			(Seat No - 37)
271	31171/2022	07.05.2022	CONTC - 6571/2021	S GARDIA	GENERAL		Order Dtd. 2022-04-29Petition,		CONT EMPT	(Seat No

										-1)
272	31172/2022	07.05.2022	CMP-318/2022	S GARDIA	GENERAL		Order Dtd. 2022-04-29Petition,		WRIT BRANCH-2	(Seat No - 8)
273	31173/2022	07.05.2022	CONTC - 5345/2020	S GARDIA	GENERAL		Order Dtd. 2022-04-29Petition,			(Seat No - 8)
274	31174/2022	07.05.2022	CRLA-176/2018	S GARDIA	GENERAL		Order Dtd. 2022-04-29Petition,		CRIMINAL APPEAL	(Seat No - 5)
275	31175/2022	07.05.2022	CRLMC - 3033/2019	J P KAR	GENERAL		Order Dtd. 2022-04-25			(Seat No - 5)
276	31176/2022	07.05.2022	TRP (C) - 169/2020	J P KAR	GENERAL		Order Dtd. 2022-04-26			(Seat No - 5)
277	31177/2022	07.05.2022	WP (C) - 5139/2022	B B BEHERA	GENERAL		PetitionAnnexure,	IA PETITIONER		(Seat No - 5)
278	31178/2022	07.05.2022	BLAPL - 7183/2021	P. R. SWAIN	C.O .	COURT NO. 25	Order Dtd. 2022-05-04			(Seat No - 5)
279	31179/2022	07.05.2022	WP (C) - 10903/2021	R. K. BARIK	C.O .	COURT NO. 22	Order Dtd. 2022-05-05			(Seat No - 5)
280	31180/2022	07.05.2022	WP (C) - 10166	R. C. MUDULI	C.O .	COURT NO.	Order Dtd. 2022-05-05		WRIT BRANCH-5	(Seat No - 5)

			/2022			2 OLD				No - 32)
2 8 1	31181 /2022	07.05. 2022	CONTC - 2269/ 2022	MADHABAN ANDA MOHANTY	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-05-06			(S ea t No - 32)
2 8 2	31182 /2022	07.05. 2022	CONTC - 3073/ 2022	B. D. BISWAL	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-05-06		CONT EMPT	(S ea t No - 1)
2 8 3	31183 /2022	07.05. 2022	CONTC - 2251/ 2022	R. K. BARIK	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-05-06			(S ea t No - 1)
2 8 4	31184 /2022	07.05. 2022	CONTC - 2092/ 2022	M. R. ROUTRAY	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-05-06			(S ea t No - 1)
2 8 5	31185 /2022	07.05. 2022	CONTC - 2071/ 2022	M. R. ROUTRAY	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-05-06			(S ea t No - 1)
2 8 6	31186 /2022	07.05. 2022	CONTC - 2104/ 2022	TAPAN SWAIN	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-05-06			(S ea t No - 1)
2 8 7	31187 /2022	07.05. 2022	WP (C) - 10390 /2022	S. K. PARIDA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-05-05			(S ea t No - 1)
2 8 8	31188 /2022	07.05. 2022	WP (C) - 9085/ 2022	D. BISWAL	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-04-21			(S ea t No - 1)

2 8 9	31189 /2022	07.05. 2022	CRLMC - 764/2 022	M R ROUTRAY	C.O .	COUR T NO. 23	Order Dtd. 2022-05-05		CRMI NAL MISC -2	(S ea t No - 13)
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